

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CORAM:**

**35(ND)15**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2018.**

**NAME OF THE COMPANY: Ms. Ameeta Mehra V/s. M/s. Mehra Developers  
& Farms Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 7397/398**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

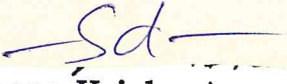
**Present:**


Mr. Chituan Singal, Advocate for the Petitioner.

Mr. Manik Dogra, Mr. Dhruv Pande, Advocates for the  
Respondent.

**ORDER**

Request for adjournment has been made by both the counsels. At request  
adjourned to 22<sup>nd</sup> January, 2019.

  
**(Deepa Krishan)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**